

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 344(ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.10.2017**

NAME OF THE COMPANY: M/s. Airwide Car Rent Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Rahul Raj Malik, Advocate for the Petitioner			
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ORDER

Notice to the ROC, returnable on 3rd November, 2017. Dasti, as well.

— Sd/ —
(Ina Malhotra)
Member (J)